CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi
Tel: 20904364, Fax:20904365

No. Eco-E/2026-CERC April 16, 2026

NOTIFICATION

In pursuance of paragraph 5.1 and paragraph 6.4 of the Ministry of Power's Resolution dated 22.07.2020 on "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Round-The-Clock Power from Grid Connected Renewable Energy Power Projects, complemented with Power from Coal Based Thermal Power Projects" read with amendment dated 03.11.2020, the Central Electricity Regulatory Commission notifies the following rates and other parameters for the purpose of bid evaluation.

I: Annual Escalation Rates for Bid Evaluation (for bid opening up to 31.03.2027)

Sr. No.	Description	Annual Escalation Rates for Bid Evaluation (%)
1	Escalation rate for domestic coal	2.61
2	Escalation rate for domestic gas	3.46
3	Escalation rate for inland transportation charges for coal	
3.1	Up to 125 Km distance	8.89
3.2	Up to 500 Km distance	6.17
3.3	Up to 1000 Km distance	5.28
3.4	Up to 2000 Km distance	3.18
3.5	Beyond 2000 Km distance	2.65
4	Escalation rate for inland transportation charges for gas	7.92
5	Escalation rate for imported coal	4.13
6	Escalation rate for imported gas	(-)2.17
7	Escalation rate for transportation of imported coal	(-)3.79
8	Escalation rate for transportation of imported gas	(-)3.79
9	Discount rate to be used for bid evaluation	9.17

Sd/-
(Harpreet Singh Pruthi)
Secretary